

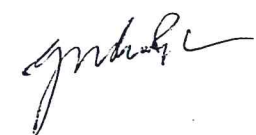

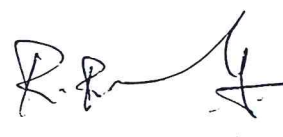
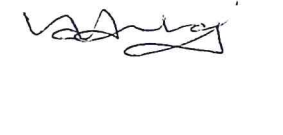
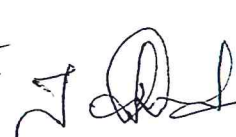
NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

 2

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CA/7/2016
NAME OF THE PETITIONER(S) : India Infrastructure Fund
NAME OF THE RESPONDENT(S) : Karaikal Port Pvt Ltd
UNDER SECTION : 98(1) of Companies Act 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
1.	RAJENDRAN RAGHAVAN	Indian Bank	
2.	SHONA MALUE A. ASIF BASHA	Counsel for the Applicant	
3.	N. P. Vijaykumar R. Pradeep V. J. ARUL RAJ.	Counsel for Respondents "	 
4)	DEV ESTHAKAR . J For M/s. Shiva Kumar & Suresh	Counsel for Karaikalport	

ORDER

Counsel for petitioner present. Counsels representing all the respondents are present. Counsel for petitioner stated that the petitioners are negotiating with the respondents for settling the issue. At request of both the sides, the matter is adjourned. Put up on 18.01.2018.

^{-sel}
S Vijayaraghavan
Member (Technical)

^{-sd}
K Anantha Padmanabha Swamy
Member (Judicial)

bc